

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

RAJYA SABHA  
UNSTARRED QUESTION No. 863  
TO BE ANSWERED ON TUESDAY, JULY 30, 2024/ SRAVANA 8, 1946 SAKA

CONSTITUTION OF 8TH CENTRAL PAY COMMISSION

863 SHRI RAMJI LAL SUMAN:  
SHRI JAVED ALI KHAN:

Will the Minister of *Finance* be pleased to state:

- (a) whether Government has received representation from various quarters regarding constitution of 8th Central Pay Commission during the month of June, 2024;
- (b) if so, the details thereof and action taken thereon, representation-wise;
- (c) by when Government would constitute 8th Central Pay Commission for revision of pay/pension of Central Government employees in view of unprecedented inflation in the country?

ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a) to (c): Two representations have been received for constitution of 8<sup>th</sup> Central Pay Commission in June, 2024. No such proposal is under consideration of the Government, at present.

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